

**Shrimati Lakshmi Menon:** There is provision for financial assistance if they need it.

**Mr. Speaker:** The question-hour is over.

WRITTEN ANSWERS TO QUESTION

**Employees' Provident Fund Scheme**

\*240. **Shrimati Maimoona Sultan:** Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have of late decided to decentralise the administrative pattern of the Employees' Provident Fund Scheme;

(b) if so, what is the revised pattern; and

(c) the reasons which prompted the Government to amend the previous set-up?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) No.

(b) and (c). Do not arise.

**Hindustan Antibiotics Ltd., Pimpri**

\*242. **Shri Bhagwat Jha Azad:** Will the Minister of Commerce and Industry be pleased to state:

(a) the present capacity of output of the Hindustan Antibiotics Ltd., Pimpri; and

(b) whether there is any expansion programme of the plant to meet the increase demand in the country?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Nityanand Kanungo): (a) and (b). A statement is laid on the Table of the Sabha.

STATEMENT

(a) The Hindustan Antibiotics Limited have fixed tentatively the

following targets of production of antibiotics during the year 1962-63:—

(i) Bulk penicillin	Per annum 50 million mega units
(ii) Tetracyclines	1000 kilogram
(iii) Streptomycin and dihydrostreptomycin	2000 kilogram

(b) According to present indication the expansion programme of the Company is as follows:—

(i) Tetracyclines	Per annum 1500 kilogram
(ii) Streptomycin and dihydrostreptomycin	60,000 to 90,000 kilogram
(iii) Hamycin (A new antifungal antibiotic)	15 kilogram
(iv) Vitamin 'C'	48 tons

**Indian Journalists Expelled from Nepal**

- \*254. { Shri A. V. Raghavan:  
Shri Raghunath Singh:  
Shri D. C. Sharma:  
Shri Surendranath Dwivedy:

Will the Prime Minister be pleased to state:

(a) the number of Indian newsmen expelled this year from Nepal;

(b) whether there was any consultation on official level before the expulsion was effected; and

(c) whether any protest was lodged with the Nepalese authorities in this connection?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Two.

(b) No.

(c) It was not considered necessary to lodge a formal protest.

**Fund for the Unemployed**

\*255. **Shri Ram Harkh Yadav:** Will the Minister of Labour and Employment be pleased to state:

(a) whether Government has made any proposal for the creation of a fund at the Centre and in the States for assisting the unemployed;

(b) if so, the up-to-date progress made in regard to the above proposal; and

(c) if not, when it is likely to be put into practice?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) to (c). A provision of Rs. 2 crores has been made in the Third Five Year Plan to provide relief for persons thrown out of employment. A draft scheme has been drawn up for the purpose and the same is under consideration.

#### Nuclear Reactor

\*256. { Shri Raghunath Singh:  
Shri Shree Narayan Das:  
Shri Sonavane:

Will the Prime Minister be pleased to state whether it is a fact that the export of parts of a nuclear reactor by a Japanese firm to India has been stopped by the Japanese Government unless Indian Government furnishes proof that the reactor will be used for the development of atomic energy for strictly peaceful purposes?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): This is not a fact. As is well known, global tenders for the construction of a complete atomic power station at Tarapur were invited and seven tenders were received. None of these originated from Japan. Nor has the Government of India made any approaches to Japan for the supply of parts of a reactor. The stopping of the import of parts of a nuclear reactor from Japan into India does not therefore arise.

#### Guarantee Scheme for Loans to Small Scale Industries

\*257. Shri Harish Chandra Mathur: Will the Minister of Commerce and Industry be pleased to state:

(a) the progress that has been made by Government's guarantee scheme in liberalising loans to Small Scale Industries;

(b) the amount of loan advanced under this scheme by different banks; and

(c) the steps proposed to be taken to stimulate to banks in the matter?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) to (c). A statement is laid on the Table of the House.

#### STATEMENT

(a) A few of the credit institutions have liberalised their margin requirements on account of the guarantee cover afforded by the Credit Guarantee Scheme. It is expected that in the long run liberalisation made by the credit institutions would be more significant. A detail survey is being conducted by the Reserve Bank of India in this connection.

(b) Upto the end of March, 1962, the Reserve Bank of India received 2523 applications for guarantee of loans amounting to Rs. 8,92,69,071 and issued 2348 guarantee certificates in respect of loans amounting to Rs. 7,63,28,800. The information regarding actual lending by the concerned banks under this scheme is not at present available. The Reserve Bank of India is, however, conducting a survey of such advances.

(c) The following are some of the main steps taken to stimulate greater interest in credit institutions:—

- (i) The Reserve Bank of India is arranging periodical meetings with the representatives of specified and non-specified credit institutions at important centres. The suggestions made at these meetings for improving the working and utility of the scheme are examined and implemented wherever possible;